

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 01 of 2020**

**IN THE MATTER OF:**

**Maj Pankaj Rai**

**...Appellant**

**Versus**

**Secretary, Competition Commission of India**

**& Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. R. Srinivasan, Sr. Advocate with Mr. rishub Kapoor and Ms. Shikha Singh, Advocates.**

**For Respondent:**

**O R D E R**

**13.02.2020** Due to paucity of time the matter could not be taken up.

Post the Appeal 'For Admission (After Notice)' on **27<sup>th</sup> February, 2020** within first ten (10) Cases.

[Justice Bansi Lal Bhat]  
Member (Judicial)

[V. P. Singh]  
Member (Technical)

[Shreesha Merla]  
Member (Technical)